Annexure – 6
Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED
Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Name of emplo yee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL														

Ashok Kumar Gupta
Insolvency Resolution Professional of Dancy Builders Pvt. Ltd

Place Delhi
Date 31.10.2026

Com. Address OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5
Email : cirp.dancybuilders@gmail.com

Reg. Details Reg No. IBBI/IPA-003/IP-N00010/2016-2017/10072
LD-46 PITAMPURA, DELHI-34
Email : cmaashokgupt@gmail.com